

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

TC.P No.210/(MAH)/2017

CORAM:

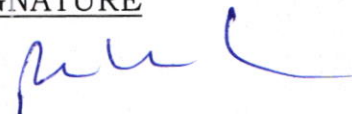
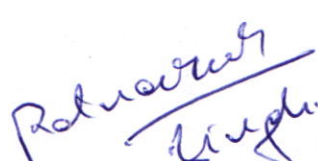
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: Fire Fighting Force Ltd
V/s
Satyam Realtors Pvt Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---------------------------|--------------------|---|
| Sr. 38 | Ratna Prakash Gandhi Adv. | for the petitioner |  |
| Sr. 38 | Adv. Ratna Prakash Singh | Best Respondent |  |

ORDER
TCP 210/I&BC/NCLT/MB/MAH/2017

By Order of the Bench adjourned to **18.01.2018.**

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 15.12.2017

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Sd/-

M.K. SHRAWAT
Member (Judicial)